

1	2	3	4	5	6	7	8	9
13.	Maharashtra	4400.00	4758.00	5123.19	5907.00	6408.85	6708.40	8319.67
14.	Manipur	240.00	214.50	220.68	300.00	290.42	254.44	350.45
15.	Meghalaya	281.00	232.12	179.33	306.52	255.67	231.55	370.40
16.	Mizoram	207.66	202.53	202.15	227.00	234.00	234.00	281.34
17.	Nagaland	220.00	84.39	85.85	240.00	195.00	195.00	290.24
18.	Orissa	1951.00	1464.18	1474.47	1650.00	1520.00	1382.27	2205.50
19.	Punjab	1450.00	1374.46	1419.47	1675.00	1501.83	1501.83	1857.05
20.	Rajasthan	2450.00	2450.00	2450.00 *	3200.00	3200.00	3162.42	3310.49
21.	Sikkim	135.00	135.00	135.86	192.00	180.82	180.82 **	192.03
22.	Tamil Nadu	2750.00	2750.75	2845.70	3200.00	3200.00	3281.00	3719.05
23.	Tripura	310.00	244.57	244.57 *	350.00	298.39	298.39 **	370.39
24.	Uttar Pradesh	4562.00	3639.84	3639.84 *	5477.50	4027.40	4027.40 **	6549.03
25.	West Bengal	1706.00	1483.31	1483.31 *	2065.00	2082.00	2082.00 **	3158.63

* Actual Expenditure figures are not available, Revised Approved Outlay figures have been taken.

** Anticipated Expenditure figures are not available, Revised Approved Outlay figures have been taken.

Note. Actual Expenditure figures for 1995-96 and 1996-97 are not yet available.

Violation of Master Plan

1750. SHRI MANGAL RAM PREMI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government was collecting information with regard to the New Delhi Municipal Council giving permission to the temporary shops on Janpath, New Delhi, to raise second storeys in violation of the Master Plan of Delhi-2000 and without getting the project cleared from Delhi Urban Arts Commission (DUAC);

(b) if so, whether the information has since been collected;

(c) if so, the details thereof; and

(d) the reaction of the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Non-conventional Energy Sources – Bihar

1751. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether electricity is being generated from Non-conventional Energy Sources in Bihar;

(b) if so, the details thereof and the details of power generated therefrom, source-wise;

(c) if not, whether the Government have explored the possibilities of generating power from Non-conventional Energy Sources in the State; and

(d) project-wise details thereof, source-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) & (b) Nearly 14,000 stand alone solar photovoltaic systems aggregating to about 228 KW and a 10 KW biomass gasifiers have been installed so far in Bihar. These systems have mainly been deployed for lighting, water pumping and other decentralised applications.

(b) and (d) The Ministry provides technical and